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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice 66/2015-2020
Dated the 21st March, 2018

Subject: Merchandise Exports from India Scheme (MEIS) benefit for ‘Bengal-gram’ under ITC (HS) code 07132000 upto 20.06.2018.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby notifies the MEIS benefit, for ‘Bengal-Gram’ under ITC(HS) code 07132000 as below for a period of 3 months for exports made from the date of this public notice (i.e., for exports made for the period 21.03.2018 to 20.06.2018).

<table>
<thead>
<tr>
<th>Sl.No. of Table 2 of Appendix 3B</th>
<th>ITC(HS) code</th>
<th>Product Description</th>
<th>MEIS Rate</th>
</tr>
</thead>
<tbody>
<tr>
<td>8019</td>
<td>07132000</td>
<td>Bengal Gram</td>
<td>7%</td>
</tr>
</tbody>
</table>

Effect of this Public Notice: The MEIS benefit is notified for ‘Bengal-gram’ under ITC (HS) code 07132000 for a period of 3 months for exports made from the date of this Public Notice. Further, the entry pertaining to HS Code 07132000 is placed at Annexure to Public Notice No.62 dated 16.02.2018 for processing of MEIS applications

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